

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 237 of 2013

Dated : 3rd January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Transtem Green Power Pvt. Ltd. & Anr. ...Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Arvind Kumar Gupta
Mr. Abhishek Goyal**

Counsel for the Respondent(s) : Mr. Bipin Gupta for R-2 to R-4

ORDER

It is represented that the reply is being filed today by Respondent Nos. 2 to 4.

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 10.01.2014 after serving copy on the other side.

Post the matter for hearing on **13.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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